

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

24th April, 2023

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1(1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the under mentioned officer is hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned below for a period from 17.04.2023 to 28.04.2023. However, the existing CLA will resume his/her charge from 29.04.2023 as per existing orders:

Sl. No.	Name & Designation of officer	Area of jurisdiction
1	Ms. Preeti, Assistant Director, NR	Rajasthan, Uttarakhand, UT of J&K and Ladakh

2. The Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.


(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States/UTs
2. All Regional Directors/Designated Officers/Central Licensing Authority/Officer Concerned
3. Director, NR, Ghaziabad
4. CITO –with a request to upload the order on FSSAI Website.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.